

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN . & ORS.

Respondent(s)

Date : 15-12-2017 This appeal was called on for hearing today.

For Appellant(s) Mr.Saeed Qadri,Adv.
 Mr. Lakshmi Raman Singh, AOR

For Respondent(s) Mr.Tajaswina Sagar,Adv.
 Mrs. Mona K. Rajvanshi, AOR
 Mr. Sanjay Kumar Visen, AOR
 Mr. Yadav Narendra Singh, AOR
 Mr. Akshat Kumar, AOR
 Mr.Aishwarya Pathak,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has failed to file an application for substitution in respect of the deceased respondent No.8 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

SANJAY PARIHAR
Registrar

SB